

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:387

ANSWERED ON:20.11.2001

PRADHAN MANTRI GRAM SADAK YOJANA

ASHOK NAMDEORAO MOHOL;GOWDAR MALLIKARJUNAPPA;JASWANT SINGH BISHNOI;KUMUDINI PATNAIK;RAMANAND SINGH;RENU KUMARI SINGH;SULTAN SALAHUDDIN OWAIISI;Y.S. VIVEKANANDA REDDY

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether despite instructions by the Union Government to this effect the local Members of Parliament in some States are not consulted while finalising the projects under the Pradhan Mantri Gram Sadak Yojana;
- (b) if so, the details and factual position in the matter, State-wise;
- (c) the number of roads approved on the recommendations of MPs under the scheme so far, State-wise;
- (d) the number of proposals received by the Government from MPs/State Governments for construction of roads so far, State-wise;
- (e) the number of proposals cleared/pending, State-wise;
- (f) the time by which the remaining proposals are likely to be cleared;
- (g) the expenditure incurred under the scheme so far, State-wise;
- (h) whether any requests have been received to increase the allocation under the scheme;
- (i) if so, the details thereof and the reaction of the Government thereto; and
- (j) the time by which the work on the said project is likely to be started?

Answer

MINISTER OF RURAL DEVELOPMENT (SHRI M. VENKAI AH NAIDU)

(a) to (j) The Ministry of Rural Development have advised all State Governments and Union Territory Administrations that full consideration should be directed to the proposals forwarded by Members of Parliament before finalising the Project Proposals for the year 2001-02 under the Pradhan Mantri Gram Sadak Yojana (PMGSY). The matter has been followed up by the Ministry who have, for the year 2001-2002, received project proposals from all States except Goa, Jammu & Kashmir and Karnataka. Project Proposals pertaining to 19 States have been fully/partially cleared and action is in hand in respect of the proposals of the remaining States. The details are enclosed at Annexure-I.

2. In respect of proposals cleared under the PMGSY in the year 2000-01, road work have commenced in almost all States, and an expenditure of Rs.364.34 crore has so far been incurred (the details are enclosed at Annexure-II). The Programme is fast gaining momentum. Keeping in view the magnitude of the Programme, requests have been received for increasing the allocations under the Scheme. Depending on the availability of additional funds, the same could be allocated to the States/UTs based, inter alia, upon the timely submission of Project Reports, status of preparedness, the speed of execution of the Projects in hand and capacity to effectively incur expenditure.

Annexure I

Statement referred to in reply to Parts (a) to (f) of Lok Sabha Unstarred Question No. 387 admitted for reply on 20/11/2001

Sl.No. State Amount cleared No.of proposals Of these,
(Rs. in cr) received from proposals of MPs
State Govets.

1	Arunachal Pra	74.00	129	129++
2	Assam	154.92	217	205
3	Chhatisgarh	184.45	275	54
4	Gujarat	106.15	451	194
5	Haryana	50.15	72	72

6	Jharkhand	220.08	194	117
7	Kerala	28.08	114	51
8	Madhya Pradesh	498.68	776	221
9	Manipur	80.71	134	17
10	Meghalaya	76.72	103	53
11	Mizoram	46.53	24	24++
12	Nagaland	45.53	27	27++
13	Orissa	331.72	654	309
14	Punjab	74.29	195	28
15	Rajasthan	263.05	491	131
16	Sikkim	37.81	31	31++
17	Tripura	51.85	30	0
18	Uttar Pradesh	266.84	409	276
19	West Bengal	150.18	108	71
20	Andhra Pra.+	-	1528	450
21	Bihar+	-	544	242
22	Himachal Pra.+	-	120	44
23	Maharashtra+	-	804	408
24	Tamil Nadu+	-	446	435
25	Uttaranchal+	-	80	57

Total 2741.74 7956 3646

+ The Project Proposals for these States are awaiting clearance pending certain clarifications from the State Governments.

++ The MPs from these States have given their concurrence to the proposals forwarded by the State Governments .

Annexure-II

Statement referred to in reply to Part (g) of Lok Sabha Unstarred

Question No. 387 admitted for reply on 20/11/2001

Sl.No. State Amount spent (Rs. in crore)

1	Andhra Pradesh	1.43
2	Arunachal Pradesh	34.30
3	Haryana	4.98
4	Karnataka	4.12
5	Maharashtra	11.92
6	Meghalaya	34.95
7	Mizoram	8.03
8	Nagaland	0.37
9	Punjab	1.50
10	Rajasthan	32.14
11	Sikkim	13.16
12	Tripura	18.00
13	Uttar Pradesh	199.09
14	Daman & Diu	0.35

Total 364.34